

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 107
IB-125(ND)/2024

IN THE MATTER OF:

Vinod Anand

.... Petitioner/Applicant

Vs.

M/s Golden Rolls Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 22.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Purti Gupta Adv.

For Respondent :

ORDER

This matter has been transferred from Court-IV, NCLT New Delhi.

List the matter for consideration **on 29.04.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)